

No.GOB(I) 4(2)/2022

HIGH COURT OF KARNATAKA,  
BENGALURU,  
DATED: 23<sup>RD</sup> APRIL, 2022.

**NOTIFICATION**

The following transfer and postings of officers of Judicial Department in the cadre of Senior Civil Judge, are ordered in the interest of public service, to take effect from the forenoon of **May 23, 2022**:

<b>Sl. No.</b>	<b>Name of the Officer</b>	<b>Present Charge</b>	<b>Place to which posted</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
1	Sri. B.S.Honnaswamy	Senior Civil Judge and JMFC., Kushtagi, Koppal District.	Senior Civil Judge and CJM, Chamarajanagar. (Vacant Court)
2	Smt. Reshma Jane Rodrigues	II Addl. Chief Metropolitan Magistrate, Bengaluru.	Prl. Senior Civil Judge and CJM, U.K. Karwar. (Vice Sri. N.M.Ramesh – transferred)
3	Sri. Balappa Appanna Jaragu	Prl. Senior Civil Judge and CJM., Kalaburagi.	Senior Civil Judge and CJM, Chikkaballapura. (Vice Smt. Lavanya H.N. – transferred)
4	Smt. Saraswathi K.N.	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Shivamogga. <b>(ON REPATRIATION)</b>	Prl. Senior Civil Judge and CJM, Ramanagara. (Vice Smt. Anupama Lakshmi B. – transferred)
5	Sri. K.Guruprasad	XIV Addl. Chief Metropolitan Magistrate, Bengaluru City.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Gadag. (Vice Sri. Shivappa Gangappa Salagare – transferred)

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6	Sri. Devananda	XXXV Addl. Chief Metropolitan Magistrate, Bengaluru City.	Senior Civil Judge, Channarayapatna, Hassan District. (Vice Sri. Oonkar Murthy K.M. – transferred)
7	Sri. Chinnannavar Rajesh Sadashiv	I Addl. Senior Civil Judge and JMFC., Hubballi, Dharwad District.	Prl. Senior Civil Judge and JMFC., Hubballi, Dharwad District. (Vacant Court)
8	Sri. Patil Veeranagouda Somashekharagouda	VIII Addl. Chief Metropolitan Magistrate, Bengaluru City.	Chief Metropolitan Magistrate, Bengaluru City. (Vacant Court)
9	Smt. Jyothishree Ramagouda Patil	XXII Addl. Chief Metropolitan Magistrate, Bengaluru City.	Prl. Senior Civil Judge and CJM, Kalaburagi. (Vice Sri. Balappa Appanna Jaragu – transferred)
10	Sri. Kulkarni Guruprasad Raghavendra	XXIX Addl. Chief Metropolitan Magistrate, Bengaluru City.	Senior Civil Judge and JMFC, Humnabad, Bidar District. (Vice Smt. Saraswathi Devi – transferred)
11	Sri. Rajesh Maruthi Kamate	Prl. Senior Civil Judge and JMFC., Ranebennur, Haveri District.	XVII Addl. Judge, Court of Small Causes and ACMM, Bengaluru City. (Vice Smt. Vani A.Shetty – transferred)
12	Sri. Kemparaju	Senior Civil Judge and JMFC., Periyapatna, Mysuru District.	Prl. Senior Civil Judge and CJM, Chitradurga. (Vice Sri. Jithendranath C.S. – transferred)

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13	Sri. B.S.Vedamoorthy	Senior Civil Judge and JMFC., Pandavapura, Mandya District.	II Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vice Smt. Reshma Jane Rodrigues – transferred)
14	Smt. Saraswathi Devi	Senior Civil Judge and JMFC., Humnabad, Bidar District.	Senior Civil Judge and JMFC., Kushtagi, Koppal District. (Vice Sri. B.S. Honnaswamy – transferred)
15	Sri. Gangadhar Channabasappa Hadapad	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Kolar. <b>(ON REPATRIATION)</b>	Prl. Senior Civil Judge and CJM, Bidar. (Vice Smt. Zareena – transferred)
16	Smt. Zareena	Prl. Senior Civil Judge and CJM., Bidar.	Senior Civil Judge and JMFC, Khanapur, Belagavi District. (Vice Sri. P.Murali Mohan Reddy – transferred)
17	Sri. Mohammed Moinuddin	Senior Civil Judge and JMFC., Chittapur, Kalaburagi District.	Senior Civil Judge and JMFC, Hiriyur, Chitradurga District. (Vice Smt. Tattanda Damayanti Somayya – transferred)
18	Smt. Vani A. Shetty	XVII Addl. Judge, Court of Small Causes and ACMM, Bengaluru City.	Prl. Senior Civil Judge and CJM, Mandya. (Vice Smt. Mala N.D. – transferred)

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19	Smt. Shirin Javeed Ansari	Addl. Senior Civil Judge and JMFC, Hunsur, Mysuru District.	Prl. Senior Civil Judge and JMFC, Hunsur, Mysuru District. (Vacant Court)
20	Smt. Mala N.D.	Prl. Senior Civil Judge and CJM., Mandya.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Head of Legal Cell, Rural Development and Panchayathraj Department, Women and Social Welfare Department, M.S.Building, Bengaluru. (Vacant Post)
21	Smt. Shilpa K.S.	Senior Civil Judge and CJM., Chikkamagaluru.	VII Addl. Judge, Court of Small Causes and ACMM, Bengaluru City. (Vice Sri. Santosh Siddappa Palledh – transferred)
22	Smt. Gomati Raghavendra	I Addl. Senior Civil Judge, Kalaburagi.	Prl. Senior Civil Judge and CJM, D.K. Mangaluru. (Vice Smt. Shilpa A.G. – transferred)
23	Sri. Balachandra N. Bhat	Prl. Senior Civil Judge and JMFC., Jamkhandi, Bagalkot District.	Prl. Senior Civil Judge and CJM, Kolar. (Vice Smt. Anitha N.P. – transferred)

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24	Smt. B. Anupama Lakshmi	Prl. Senior Civil Judge and CJM., Ramanagara.	Senior Civil Judge and JMFC, Nanjangud, Mysuru District. (Vice Sri. Ganapathi Prashanth M. – transferred)
25	Sri. Nandeesh R.P.	II Addl. Senior Civil Judge and JMFC., Chikkamagaluru.	Senior Civil Judge and CJM, Chikkamagaluru. (Vice Smt. Shilpa K.S. – transferred)
26	Sri. Jithendranath C.S.	Prl. Senior Civil Judge and CJM., Chitradurga.	I Addl. Senior Civil Judge and JMFC., Chitradurga. (Vacant Court)
27	Sri. Santosh Siddappa Palledh	VII Addl. Judge, Court of Small Causes and ACMM, Bengaluru City.	Senior Civil Judge and JMFC, Chittapur, Kalaburagi District. (Vice Sri. Mohammed Moinuddin – transferred)
28	Smt. Rashmi M.	Addl. Senior Civil Judge, Mandya.	I Addl. Senior Civil Judge, Kolar. (Vice Smt. Shobha E. – transferred)
29	Sri. Vijeth V.	Prl. Judge, Court of Small Causes, Mysuru.	Senior Civil Judge, Kunigal, Tumakuru District. (Vice Sri. Raghavendra R. – transferred)
30	Sri. N.M. Ramesh	Prl. Senior Civil Judge and CJM., U.K.Karwar.	XVI Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vacant Court)

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31	Smt. Anitha N.P.	Prl. Senior Civil Judge and CJM., Kolar.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Kodagu-Madikeri. (Vice Sri. N.Subramanya – transferred)
32	Sri. S.Mahesh	Senior Civil Judge, Sira, Tumakuru District.	Senior Civil Judge and JMFC., Pandavapura, Mandya District. (Vice Sri. Vedamoorthi B.S. – transferred)
33	Sri. Oonkar Murthy K.M.	Senior Civil Judge, Channarayapatna, Hassan District.	XIV Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vice Sri. K. Guruprasad – transferred)
34	Sri. B.Vijaya Kumar Rai	Senior Civil Judge, OOD, Deputy Registrar, Karnataka Lokayuktha, Bengaluru. <b>(ON REPATRIATION)</b>	Addl. Senior Civil Judge, Mandya. (Vice Smt. Rashmi M. – transferred)
35	Sri. Gowda R.P.	Addl. Senior Civil Judge and JMFC., Bidar.	Prl. Senior Civil Judge and JMFC, Puttur, Dakshina Kannada District. (Vice Smt. Priya Ravi Joglekar – transferred)
36	Smt. Bhamini	Senior Civil Judge and JMFC., Shahapur, Yadgir District.	Senior Civil Judge and JMFC, Kumta, Uttara Kannada District. (Vice Sri. Prakash Nayak – transferred)

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37	Sri. Jagadeesha Basanagouda Shivapuji	Senior Civil Judge and JMFC., Bhatkal, Uttara Kannada District.	Senior Civil Judge and JMFC, Anekal, Bengaluru Rural District. (Vice Sri. Varadaraj B. – transferred)
38	Smt. Pallavi R.	I Addl. Senior Civil Judge, Bagalkot.	Prl. Senior Civil Judge and CJM, Bagalkot. (Vacant Court)
39	Smt. Hullur Hemalata Basappa	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Bagalkot. <b>(ON REPATRIATION)</b>	Prl. Senior Civil Judge and JMFC, Hosapete, Ballari District. (Vice Sri. B.N.Ramesh Babu – transferred)
40	Smt. Poornima Bhandarkar @ Poornima N. Pai	Senior Civil Judge and JMFC., Sakleshpur, Hassan District.	XVI Addl. Judge, Court of Small Causes and ACMM, Bengaluru City. (Vice Smt. Bankapur Parveen Abdulhameed – transferred)
41	Sri. Prasad K.B.	Addl. Senior Civil Judge and JMFC., Sindgi, Vijayapura District.	Senior Civil Judge and JMFC, Sindgi, Vijayapura District. (Vacant Court)
42	Sri. A.Samiulla	Addl. Senior Civil Judge, Jamkhandi, Bagalkot District.	Senior Civil Judge and JMFC., Periyapatna, Mysuru District. (Vice Sri. Kemparaju – transferred)
43	Sri. Prakash Nayak	Senior Civil Judge and JMFC., Kumta, Uttara Kannada District.	Senior Civil Judge, Belur, Hassan District. (Vice Sri. C.Veerabhadraiah – transferred)

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44	Sri. Prakash Channappa Kurubett	Senior Civil Judge, OOD, Head of Legal Cell, P.W.D & Irrigation Department, M.S.Building, Bengaluru. <b>(ON REPATRIATION)</b>	Senior Civil Judge and CJM, Gadag. (Vice Sri. Rajanna Sankannavar – transferred)
45	Sri. Vijaya Kumar	Senior Civil Judge, OOD, Registrar, Special Court constituted under Karnataka Land Grabbing Prohibition Act, 2011, Kandaya Bhavana, Bengaluru.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Registrar-cum-Administrative Officer, Karnataka State Consumer Disputes Redressal Commission, Basava Bhavan, Bengaluru. (Vice Sri Raju N. – transferred)
46	Sri. Jeevanarao Vasant Rao Kulkarni	Addl. Senior Civil Judge and JMFC., Ranebennur, Haveri District.	Senior Civil Judge and JMFC., Magadi, Ramanagara District. (Vice Sri. Manohara M. – transferred)
47	Sri. Devaraju H.M.	II Addl. Senior Civil Judge and JMFC., Chitradurga.	Senior Civil Judge and JMFC., Belthangady, Dakshina Kannada District. (Vice Sri. Nagesh Murthy B.K. – transferred)
48	Smt. Renuka Devidas Raikar	Senior Civil Judge and JMFC., Gowribidanur, Chikkaballapura District.	Senior Civil Judge and JMFC, Bhatkal, Uttara Kannada District. (Vice Sri. Jagadeesha Basanagouda Shivapuji – transferred)



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49	Sri. Vijaya Devaraja Urs	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Belagavi.  <b>(ON REPATRIATION)</b>	Senior Civil Judge and JMFC., Gowribidanur, Chikkaballapura District. (Vice Smt. Renuka Devidas Raikar – transferred)
50	Sri. Shivappa Gangappa Salagare	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Gadag.  <b>(ON REPATRIATION)</b>	I Addl. Senior Civil Judge and JMFC., Davanagere. (Vice Sri. Prabhu Neelachari Badiger – transferred)
51	Smt. Yasmin Parveen Ladkhan	Senior Civil Judge and JMFC., Devadurga, Raichur District.	Prl. Senior Civil Judge and JMFC, Ranebennur, Haveri District. (Vice Sri. Rajesh Maruthi Kamate – transferred)
52	Sri. Rangegowda C.	Senior Civil Judge, Kundapur, Udupi District.	II Addl. Senior Civil Judge, Kolar. (Vice Sri. M.Mahesh Babu – transferred)
53	Sri. Naveena H.K.	XXV Addl. Chief Metropolitan Magistrate, Bengaluru City.	I Addl. Senior Civil Judge, Belagavi. (Vice Sri. Parashuram Fakeerappa Doddamani – transferred)
54	Smt. Geethanjali G	Senior Civil Judge and JMFC., Thirthahalli, Shivamogga District.	Senior Civil Judge, Sira, Tumakuru District. (Vice Sri. Mahesh S. – transferred)

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55	Sri. Sunil S. Hosamani	I Addl. Senior Civil Judge, Mysuru.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Kolar. (Vice Sri. Gangadhar Channabasappa Hadapad – transferred)
56	Sri. Nagesh Murthy B.K.	Senior Civil Judge and JMFC., Belthangady, Dakshina Kannada District.	Senior Civil Judge and JMFC., Devadurga, Raichur District. (Vice Smt. Yasmin Parveen Ladkhan – transferred)
57	Smt. Hema Pastapur	Prl. Senior Civil Judge and CJM, Raichur.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Bagalkot. (Vice Smt. Hullur Hemalatha Basappa - transferred)
58	Sri. Ganapathi Prashanth M.	Senior Civil Judge and JMFC., Nanjangud, Mysuru District.	I Addl. Senior Civil Judge and JMFC., Hubballi, Dharwad District. (Vice Sri. Chinnannavar Rajesh Sadashiv – transferred)

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59	Smt. Tattanda Damayanti Somayya	Senior Civil Judge and JMFC., Hiriya, Chitradurga District.	XLI Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vice Sri. S.S.Bharath – transferred)
60	Sri. Mohamed Arifulla C.F.	XI Addl. Judge, Court of Small Causes, Bengaluru City.	Prl. Senior Civil Judge and JMFC, Jamkhandi, Bagalkot District. (Vice Sri. Balachandra N. Bhat – transferred)
61	Smt. Zaibunnisa	Prl. Senior Civil Judge and CJM., Tumakuru.	Addl. Senior Civil Judge and JMFC, Hunsur, Mysuru District. (Vice Smt. Shirin Javeed Ansari – transferred)
62	Sri. Dinesh B.G.	Senior Civil Judge and JMFC., Ankola, Uttara Kannada District.  <b>(ON REQUEST)</b>	Prl. Judge, Court of Small Causes, Mysuru. (Vice Sri. Vijeth V. – transferred)
63	Sri. Rajanna Sankannavar	Senior Civil Judge and CJM, Gadag.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Shivamogga. (Vice Smt. Saraswathi K.N. – transferred)
64	Smt. Kavita Shivaray Undodi	II Addl. Senior Civil Judge, Mysuru.	Addl. Senior Civil Judge, Jamkhandi, Bagalkot District. (Vice Sri. A.Samiulla – transferred)

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65	Smt. Shilpa A.G.	Prl. Senior Civil Judge and CJM, D.K. Mangaluru.	I Addl. Senior Civil Judge, Mangaluru. (Vice Smt. Lakshmi G.M. – transferred)
66	Sri. Raju N.	Senior Civil Judge, OOD, Registrar-cum-Administrative Officer, Karnataka State Consumer Disputes Redressal Commission, Basava Bhavan, Bengaluru. <b>(ON REPATRIATION)</b>	Senior Civil Judge, Kundapur, Udupi District. (Vice Sri. Rangegowda C. – transferred)
67	Sri. Amarnath K.K.	III Addl. Senior Civil Judge, Mysuru.	I Addl. Senior Civil Judge, Mysuru. (Vice Sri. Sunil S. Hosamani – transferred)
68	Smt. Mamatha D.	Addl. Senior Civil Judge, Raichur.	Prl. Senior Civil Judge and CJM, Raichur. (Vice Smt. Hema Pastapur – transferred)
69	Sri. N.Subramanya	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Kodagu-Madikeri. <b>(ON REQUEST)</b> <b>(ON REPATRIATION)</b>	Prl. Senior Civil Judge and CJM, Tumakuru. (Vice Smt. Zaibunnisa – transferred)
70	Sri. Parashuram Fakeerappa Doddamani	I Addl. Senior Civil Judge, Belagavi.	III Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vice Sri. Prakash V. – transferred)
71	Smt. Sujata Sidagouda Patil	Senior Civil Judge, Hangal, Haveri District.	XXV Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vice Sri. Naveena H.K. – transferred)

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72	Smt. Lavanya H.N.	Senior Civil Judge and CJM, Chikkaballapura.	Addl. Senior Civil Judge and JMFC, Chikkaballapura. (Vice Smt. Aruna Kumari A. – transferred)
73	Sri. Raghavendra R.	Senior Civil Judge, Kunigal, Tumakuru District.	II Addl. Senior Civil Judge and JMFC., Hubballi, Dharwad District. (Vice Smt. Kumari Sujatha – transferred)
74	Sri. Manohara M.	Senior Civil Judge and JMFC., Magadi, Ramanagara District.	Senior Civil Judge and JMFC, Ankola, Uttara Kannada District. (Vice Sri. Dinesh B.G. – transferred)
75	Smt. Kumari Sujatha	II Addl. Senior Civil Judge and JMFC., Hubballi, Dharwad District.	XIII Addl. Judge, Court of Small Causes and ACMM, Bengaluru City. (Vacant Court)
76	Sri. Abdul Khader	II Addl. Senior Civil Judge and JMFC., Bidar.	Addl. Senior Civil Judge and JMFC., Bidar. (Vice Sri. Gowda R.P. – transferred)
77	Sri. Mahammad Anwar Hussain Mogalani	Senior Civil Judge and JMFC, Basavakalyan, Bidar District.  <b>(ON REQUEST)</b>	I Addl. Senior Civil Judge, Kalaburagi. (Vice Smt. Gomati Raghavendra – transferred)
78	Smt. Roopa K.	Senior Civil Judge and CJM., Kodagu-Madikeri.  <b>(ON REQUEST)</b>	Addl. Senior Civil Judge, Tumakuru. (Vice Sri. Manjunatha K.P. – transferred)

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79	Sri. C. Veerabhadraiah	Senior Civil Judge, Belur, Hassan District.  <b>(ON REQUEST)</b>	Addl. Senior Civil Judge and CJM., Chikkamagaluru. (Vice Sri. J. Krishna – transferred)
80	Sri. Prabhu Neelachari Badiger	I Addl. Senior Civil Judge and JMFC., Davanagere.	II Addl. Senior Civil Judge and JMFC., Bidar. (Vice Sri. Abdul Khader – transferred)
81	Smt. Aruna Kumari A.	Addl. Senior Civil Judge and JMFC, Chikkaballapura.	II Addl. Senior Civil Judge and JMFC., Chikkaballapura. (Vacant Court)
82	Sri. Prakash C.D.	II Addl. Senior Civil Judge and JMFC, Kalaburagi.	XXXV Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vice Sri. Devananda – transferred)
83	Sri. Manjunatha K.P.	Addl. Senior Civil Judge, Tumakuru.	II Addl. Senior Civil Judge and JMFC., Tumakuru. (Vice Sri. Mallikarjun Ishwarappa Kamatagi – transferred)
84	Sri. Varadaraj B.	Senior Civil Judge and JMFC, Anekal, Bengaluru Rural District.  <b>(ON REQUEST)</b>	Prl. Senior Civil Judge, Bengaluru Rural District, Bengaluru. (Vice Sri. Ganasha Padiyar U. – transferred)
85	Smt. Anitha	Addl. Senior Civil Judge and JMFC., Hangal, Haveri District.	Senior Civil Judge, Hangal, Haveri District. (Vice Smt. Sujata Sidagouda Patil – transferred)

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86	Smt. N.B. Jayalakshmi	Principal, Training Institute, City Civil Court Complex, Bengaluru.	Senior Civil Judge and CJM, Kodagu-Madikeri. (Vice Smt. Roopa K. – transferred)
87	Sri. Prakash V.	III Addl. Chief Metropolitan Magistrate, Bengaluru.	Prl. Senior Civil Judge and CJM, Haveri. (Vacant Court)
88	Smt. Shantala Ramesh Dodwad	III Addl. Senior Civil Judge and JMFC., Kalaburagi.	II Addl. Senior Civil Judge and JMFC., Kalaburagi. (Vice Sri. Prakash C.D. – transferred)
89	Sri. Siddaram	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Bidar. <b>(ON REPATRIATION)</b>	Senior Civil Judge and JMFC, Shahapur, Yadgir District. (Vice Smt. Bhamini – transferred)
90	Sri. M. Mahesh Babu	II Addl. Senior Civil Judge, Kolar.  <b>(ON REQUEST)</b>	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Deputy Secretary to Government, Law Department, Vidhana Soudha, Bengaluru. (Vacant Post)
91	Sri. Dyavappa S.B.	II Addl. Senior Civil Judge, Bagalkot.	I Addl. Senior Civil Judge, Bagalkot. (Vice Smt. Pallavi R. - transferred)

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92	Smt. Bankapur Parveen Abdulhameed	XVI Addl. Judge, Court of Small Causes and ACMM., Bengaluru City.	Addl. Senior Civil Judge, Raichur. (Vice Smt. Mamatha D. – transferred)
93	Sri. B. Venkatappa	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Ramanagara. <b>(ON REPATRIATION)</b>	Addl. Senior Civil Judge and JMFC., Hangal, Haveri District. (Vice Smt. Anitha – transferred)
94	Sri. B. Siddaraju	Senior Civil Judge, OOD, Deputy Registrar, Karnataka Lokayuktha, M.S.Building, Bengaluru. <b>(ON REPATRIATION)</b>	Addl. Senior Civil Judge and JMFC, Ranebennur, Haveri District. (Vice Sri. Jeevanarao Vasantrya Kulkarni – transferred)
95	Sri. Mallikarjun Ishwarappa Kamatagi	II Addl. Senior Civil Judge and JMFC., Tumakuru.	Senior Civil Judge and JMFC., Shorapur, Yadgir District. (Vice Smt. Tayyaba Sultana – transferred)
96	Smt. Tayyaba Sultana	Senior Civil Judge and JMFC., Shorapur, Yadgir District.	Addl. Senior Civil Judge and JMFC., Basavana Bagewadi, Vijayapura District. (Vacant Court)
97	Sri. Madhukara P. Bhagawath	III Addl. Senior Civil Judge and JMFC, Mangaluru.	II Addl. Senior Civil Judge, Mangaluru. (Vacant Court)



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98	Sri. P.Murali Mohan Reddy	Senior Civil Judge and JMFC., Khanapur, Belagavi District.  <b>(ON REQUEST)</b>	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Belagavi. (Vice Sri. Vijaya Devaraja Urs – transferred)
99	Sri. Siddaramappa Kalyanrao	XII Addl. Chief Metropolitan Magistrate, Bengaluru City.  <b>(ON REQUEST)</b>	Senior Civil Judge and JMFC, Basavakalyan, Bidar District. (Vice Sri. Mahammed Anwar Hussain Mogalani – transferred)
100	Sri. Ganesh Padiyar U.	Prl. Senior Civil Judge, Bengaluru Rural District, Bengaluru.	I Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru. (Vice Sri. Arun Kumar G – transferred)
101	Smt. Chaitra A.M.	IV Addl. Senior Civil Judge and JMFC, Mysuru.	II Addl. Senior Civil Judge, Mysuru. (Vice Smt. Kavita Shivaray Undodi – transferred)
102	Sri. Padmakar Vanakudre	XL Addl. Chief Metropolitan Magistrate, Bengaluru City.  <b>(ON REQUEST)</b>	II Addl. Senior Civil Judge and JMFC., Ranebennur, Haveri District. (Vice Smt. Nivedita Mahantesh Munavallimath – transferred)

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103	Sri. S.S.Bharath	XLI Addl. Chief Metropolitan Magistrate, Bengaluru City.	Senior Civil Judge and JMFC, Thirthahalli, Shivamogga District. (Vice Smt. Geethanjali G. – transferred)
104	Smt. N.Anupama	III Addl. Senior Civil Judge, Kolar. <b>(ON REQUEST)</b>	III Addl. Senior Civil Judge, Mysuru. (Vice Sri. Amarnath K.K. – transferred)
105	Smt. Manjula D.	V Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru.	IV Addl. Senior Civil Judge and JMFC, Mysuru. (Vice Smt. Chaitra A.M. – transferred)
106	Sri. Mahajan Ramesh Appasab	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Raichur. <b>(ON REPATRIATION)</b>	II Addl. Senior Civil Judge and JMFC., Raichur. (Vice Sri. Dayanand – transferred)
107	Smt. Dhanalakshmi R.	VII Addl. Chief Metropolitan Magistrate, Bengaluru City.	Senior Civil Judge and JMFC, Sakleshpur, Hassan District. (Vice Smt. Poornima Bhandarkar @ Poornima N. Pai – transferred)
108	Sri. Dayanand	II Addl. Senior Civil Judge and JMFC., Raichur.	Services are placed at the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Raichur. (Vice Sri. Mahajan Ramesh Appasab – transferred)

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109	Smt. Nivedita Mahantesh Munavallimath	II Addl. Senior Civil Judge and JMFC., Ranebennur, Haveri District.	III Addl. Senior Civil Judge and JMFC., Ranebennur, Haveri District. (Vacant Court)
110	Sri. Nagesha C.	VI Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru.	V Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru. (Vice Smt. Manjula D. – transferred)
111	Smt. Jyoti Shantappa Kale	Senior Civil Judge, OOD, Assistant Draftsman and Ex-officio Deputy Secretary to Government, Department of Parliamentary Affairs, Vidhana Soudha, Bengaluru. <b>(ON REPATRIATION)</b>	Senior Civil Judge and JMFC., Chincholi, Kalaburagi District. (Vacant Court)
112	Sri. J. Krishna	Addl. Senior Civil Judge and CJM., Chikkamagaluru.	II Addl. Senior Civil Judge and JMFC., Chikkamagaluru. (Vice Sri. Nandeesh R.P – transferred)
113	Smt. Lakshmi G.M.	I Addl. Senior Civil Judge, Mangaluru.	III Addl. Senior Civil Judge and JMFC, Mangaluru. (Vice Sri. Madhukara P. Bhagawath – transferred)
114	Smt. Priya Ravi Joglekar	Prl. Senior Civil Judge and JMFC, Puttur, Dakshina Kannada District.	Addl. Senior Civil Judge and JMFC, Puttur, Dakshina Kannada District. (Vacant Court)
115	Sri. B.N.Ramesh Babu	Prl. Senior Civil Judge and JMFC, Hosapete, Ballari District.	Addl. Senior Civil Judge and JMFC., Hosapete, Ballari District. (Vacant Court)

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116	Sri. Arun Kumar G.	I Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru.	VI Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru. (Vice Sri. Nagesha C. – transferred)
117	Smt. Shobha E.	I Addl. Senior Civil Judge, Kolar.	III Addl. Senior Civil Judge, Kolar. (Vice Smt. N.Anupama – transferred)

BY ORDER OF THE HIGH COURT

Sd/-  
(T.G.SHIVASHANKARE GOWDA)  
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (E-Gazette), High Court of Karnataka, Bengaluru.

**Copy forwarded for information and necessary action to:-**

1. The Prl. City Civil and Sessions Judge, Bengaluru City, the Chief Judge, Court of Small Causes, Bengaluru and all the Prl. District and Sessions Judges in the State, with a direction to circulate a copy of this notification to the officers/courts concerned and to make necessary arrangement for relieving the officers concerned.
2. The Officers mentioned at Sl.No. 1 to 3, 6 to 14, 16 to 19, 21 to 30, 32 to 33, 35 to 38, 40 to 43, 46 to 48, 51 to 54, 56, 58 to 62, 64, 65, 67, 68, 70 to 88, 91, 92, 95 to 97, 99 to 105, 107, 109, 110 and 112 to 117 of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on the forenoon of **May 23, 2022**.
3. The Officers mentioned at Sl.No. 5, 20, 31, 45, 55, 57, 63, 90, 98 and 108 of the notification with a direction to get themselves relieved from the present charge of their posts and proceed to take charge of their new posts only after receipt of necessary appointment orders from the Government on the forenoon of **May 23, 2022**.

4. The Officers mentioned at Sl.No. 4, 15, 34, 39, 44, 49, 50, 66, 69, 89, 93, 94, 106 and 111 of the notification with a direction to get themselves relieved from the present charge of their posts only after receipt of necessary repatriation orders from the Government and then proceed to take charge of their new posts on the forenoon of **May 23, 2022**.
5. The Accountant General in Karnataka, Bengaluru.
6. The A.R(S.S)-cum-P.S. to Hon'ble the Chief Justice.
7. All the Private Secretaries to the Hon'ble Judges.
8. The Registrar General/ Registrar (Vigilance)/ Registrar (Statistics and Review)/ Registrar (Judicial)/Registrar (Recruitment)/Registrar (Administration)/Registrar (Protocol and Hospitality)/Registrar (Infrastructure and Maintenance)/Registrar (Computers) and Secretary to Hon'ble the Chief Justice.
9. The Additional Registrar General, Dharwad and Kalaburagi Benches.
10. The Central Project Co-ordinator of this office, with a request to web-host this notification on the official website of the High Court of Karnataka.
11. The Director, Karnataka Judicial Academy, Bengaluru.
12. The Director, Arbitration Centre – Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
13. The Director, Bangalore Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
14. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
15. The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.
16. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
17. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
18. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
19. The Prl. Secretary to Government of Karnataka, Department of Food, Civil Supplies and Consumer Affairs, Vikasa Soudha, Bengaluru.
20. The Registrar, Karnataka Lokayuktha, M.S. Building, Bengaluru.

21. The General Secretary, Karnataka State Judicial Officers' Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
22. The President, Karnataka State Judicial Officers' Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
23. The Section Officers of GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
24. Spare copies.

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